

S.No.12

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

IA (IBC) 335/2021 & IA (IBC) 1040/2022 in Company Petition IB/17/2021
u/s. 7 of IBC, 2016

IN THE MATTER OF:

White Stock Ltd

...Financial Creditor

VS

Prajay Holdings Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. PCA Smt. Mamta Chowdary for the Financial Creditor and Ld. PCS Mr. K S Ravichandra for the Corporate Debtor present. We have heard Ld. PCS for the Corporate Debtor. At request, for rejoinder submissions by the Financial Creditor, matter adjourned to 30.03.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**